

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 164

CP. No. 217/241-242/PB/2018

IN THE MATTER OF:

Sanjay Aggarwal

.... Petitioner

Vs.

Celebration City Projects Pvt. Ltd.

.... Respondents

Order under Section 241-242 of the Companies Act

Order delivered on 14.11.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

MS. SAROJ RAJWARE
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):-

Mr. Gursat Singh, Ms. Ranajan Roy, Ms. Vasudha,
Ms. Ananya, Mr. Vineet Kumar, Advs.

ORDER

For order see CP No. (IB)-740(PB)/2018.

14.11.2019
Aarti Makker